

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 28 of 2016 & IA Nos. 159, 160, 215 of 2016

Appeal No. 235 of 2015 & IA No. 387 of 2015

Appeal No. 191 of 2015 & IA Nos. 331 of 2015 & 156, 157, 158 of 2016

Appeal No. 202 of 2015 & IA Nos. 339, 442 of 2015

**Appeal No. 264 of 2015 & IA Nos. 420, 421 of 2015, 211, 212, 213, 214,
238 of 2016 & IA No. 563 of 2017**

Dated: 14th September, 2017

**Appeal No. 28 of 2016 &
IA Nos. 159, 160, 215 of 2016**

In the matter of:

Lanco Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

**Appeal No. 235 of 2015 &
IA No. 387 of 2015**

In the matter of:

D.B. Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

**Appeal No. 191 of 2015 &
IA Nos. 331 of 2015 & 156, 157, 158 of 2016**

In the matter of:

Lanco Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

**Appeal No. 202 of 2015 &
IA No. 339, 442 of 2015**

In the matter of:

Athena Chhattisgarh Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

Appeal No. 264 of 2015 &
IA Nos. 420, 421 of 2015, 211, 212, 213, 214, 238 of 2016 &
IA No. 563 of 2017

In the matter of:

SKS Power Generation (Chhattisgarh Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **26.09.2017.**

PS/Court Master

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